F. No. J-18/71/2023-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 21st March, 2023

ORDER

The President is pleased to accept the resignation of **Shri Rajendra Prasad Saxena**, Group 'C' Panel Counsel for Supreme Court of India, with effect from the date of this order.

- 2. Consequent upon above acceptance of resignation, the name of Shri Rajendra Prasad Saxena, Advocate figuring at serial number 370 under List of Group 'C' Panel Counsel in this Department's Order No. J-11016/3/2022-Judicial dated 02.05.2022, **stands deleted**.
- 3. Hindi version of this order will follow.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

Copy for information to:

- 1. PS to Hon'ble MLJ/Sr. PPS to Hon'ble MSLJ.
- Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
- 3. PPS to Ld. AGI/PS to Ld. SGI.
- 4. The Registrar, Supreme Court of India, New Delhi.
- 5. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
- 6. Shri Rajendra Prasad Saxena, Advocate as above.
- 7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
- 8. Hindi Section, Department of Legal Affairs, for translation of this order.
- 9. Office/spare copies.

(Lakka Muneswara Rao) Section Officer (Judicial)

Tel. 011-23384945

Email: judicial-dla@nic.in